



2026:AHC:25842

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 3047 of 2026

Anurag Ashish

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Amit Kumar Mishra, Ram Sewak
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition with liberty to approach the authority concerned.
2. Prayer made is allowed.
3. The writ petition is dismissed with liberty as prayed.

(Prakash Padia,J.)

February 5, 2026

Pramod Tripathi